

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

04/03/2020

O.A./260/49/2018

BHEEMA
-V/S-
M/O RAILWAYS

ITEM NO:64

FOR APPLICANTS(S) Adv. : Mr. C. A. Rao
Mr. S. K. Behera

FOR RESPONDENTS(S) Adv.: Mr. A. K. Pattnaik

| Notes of The Registry | Order of The Tribunal |
|-----------------------|---|
| | <p>Mr. C. A. Rao, Learned counsel is present on behalf of the applicant. Registry to reflect the name of Mr. C. A. Rao and Mr. S. K. Behera, Learned counsels as applicants' counsel. Heard Learned counsels for both the sides. Learned counsel for the respondents files a memo stating that the claim of the applicant has been granted. Mr. C. A. Rao, Learned counsel for the applicant agrees to the said submission. Accordingly the OA is disposed of as infructuous. Copy of the order to Learned counsels for both the sides.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p> |